HIGH COURT OF KARNATAKA, BENGALURU, DATED: 02ND MAY, 2025.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **CIVIL JUDGE** are ordered in the interest of public service and for administrative reasons, to take effect from the forenoon of **JUNE 2**, **2025**:-

S1. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Sri. Onkaramurthy H.	Addl. Civil Judge and JMFC, Athani, Belagavi District.	Prl. Civil Judge and JMFC, Athani, Belagavi District. <i>(Vacant Court)</i>
2.	Sri. Krishna Murthy N.	Addl. Civil Judge and JMFC, Bantwal, Dakshina Kannada District.	Prl. Civil Judge, Bantwal, Dakshina Kannada District. <i>(Vacant Court)</i>
3.	Sri. Deshmukh Shivakumar	Civil Judge and JMFC, Shahabad, Kalaburagi District. (ON REQUEST)	Prl. Civil Judge and JMFC II Court, Kalaburagi. <i>(Vacant Court)</i>
4.	Smt. Priyanka B.	Addl. Civil Judge and JMFC, Pavagada, Tumakuru District.	Civil Judge and JMFC, Pavagada, Tumakuru District. (Vacant Court)
5.	Sri. Guruprasad C.	Civil Judge and JMFC, Hukkeri, Belagavi District. (ON REQUEST)	JMFC II Court, Belagavi. (Vice Smt. Pankaja Konnur – transferred)

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6.	Smt. Radha S.	Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District. <i>(Vacant Court)</i>
7.	Smt. Parimala Tubaki	I Addl. Civil Judge and JMFC I Court, Vijayapura.	Prl. Civil Judge, Vijayapura. <i>(Vacant Court)</i>
8.	Smt. Nagajyothi M.L.	II Addl. Civil Judge and JMFC III Court, Hassan.	Prl. Civil Judge and JMFC II Court, Hassan. (Vacant Court)
9.	Sri. Amaranatha B.N.	Addl. Civil Judge and JMFC, Madhugiri, Tumakuru District.	Prl. Civil Judge and JMFC, Madhugiri, Tumakuru District. <i>(Vacant Court)</i>
10.	Smt. Dipti Nadgauda	Addl. Civil Judge and JMFC I Court, Gadag.	Prl. Civil Judge and JMFC, Gadag. (Vacant Court)
11.	Sri. Deshabhushan Koujalagi	Civil Judge and JMFC, Haliyal, Uttara Kannada District.	Civil Judge and JMFC, Bhalki, Bidar District. (Vice Sri. Anand Konnur – transferred)
12.	Smt. Trupti Dharane	Addl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Prl. Civil Judge and JMFC, Chikkodi, Belagavi District. <i>(Vacant Court)</i>
13.	Sri. Nagesh Naik	Addl. Civil Judge and JMFC, Hubballi, Dharwad District.	Prl. Civil Judge and JMFC, Ballari. (Vice Sri. Ameet Ghatti – transferred)
14.	Sri. Ramalingappa	I Addl. Civil Judge, Mangaluru.	Prl. Civil Judge, Mangaluru. <i>(Vacant Court)</i>

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15.	Smt. Rakshatha S.	II Addl. Civil Judge and JMFC III Court, Hubballi, Dharwad District.	III Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Smt. Vinutha B.S. – transferred)
16.	Sri. Altaf Husensab Khanaganvi	Prl. Civil Judge and JMFC, Humnabad, Bidar District.	Prl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. <i>(Vacant Court)</i>
17.	Sri. Lakshmi Narasimha R.V.	Addl. Civil Judge and JMFC, Sakleshpur, Hassan District.	Civil Judge and JMFC, Sakleshpur, Hassan District <i>(Vacant Court)</i>
18.	Sri. Ganesha N.	Civil Judge and JMFC, Kalghatgi, Dharwad District.	Prl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District. (Vice Sri. Sachin P.M. – transferred)
19.	Sri. Gagan M.R.	Judicial Magistrate First Class (Traffic Court-IV), Bengaluru City.	Prl. Civil Judge and JMFC, Udupi. (Vice Sri. Vinayak Vankhande – transferred)
20.	Sri. Suryanarayana S.	III Addl. Civil Judge and JMFC, Hassan.	I Addl. Civil Judge and JMFC II Court, Hassan. <i>(Vacant Court)</i>
21.	Smt. Nalina S.C.	Addl. Civil Judge and JMFC, Maddur, Mandya District.	Prl. Civil Judge and JMFC, Maddur, Mandya District. <i>(Vacant Court)</i>

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22.	Smt. Manju S.	I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. (ON REQUEST)	Judicial Magistrate First Class (Traffic Court-III), Bengaluru City. (Vice Smt. Kusuma V. – transferred)
23.	Sri. Chandraiah B.P.	II Addl. Civil Judge, Mangaluru.	I Addl. Civil Judge, Mangaluru. (Vice Sri. Ramalingappa - transferred)
24.	Smt. Triveni Iragar	JMFC I Court, Hubballi, Dharwad District.	Addl. Civil Judge and JMFC, Koppal. (Vice Sri. Adithya Kumar H.R. – transferred)
25.	Smt. Pooja Shetti	Addl. Civil Judge and JMFC, Mandya.	Prl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Deepu M.T. – transferred)
26.	Smt. Parvathi C.M.	JMFC IV Court, Mangaluru.	Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Smt. Nalina S.C. – transferred)
27.	Sri. Shrinath A.	Prl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.	Civil Judge and JMFC, Ponnampet, Kodagu District. <i>(Vacant Court)</i>
28.	Smt. Tejashwini Sogalad	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	Civil Judge and JMFC, Dandeli, Uttara Kannada District. (Vice Smt. Rohini D. Basapur – transferred)

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29.	Sri. Akarsh M.	Civil Judge and JMFC, Yelandur, Chamarajanagar District.	Civil Judge and JMFC, Haveri. (Vice Sri. Raviprakash Tippanna Avin – transferred)
30.	Smt. Ayishabi P. Majid	Civil Judge and JMFC, Yelburga, Koppal District.	Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Smt. Pooja Belakeri – transferred)
31.	Smt. Aishwarya Chidanand Pattanshetti	Civil Judge and JMFC, Koppa, Chikkamagaluru District.	Civil Judge and JMFC, Hangal, Haveri District. (Vice Sri. Janardhana S.K. – transferred)
32.	Sri. Chethan Annadani Manjunatha	Deputy Registrar, City Civil Court, Bengaluru City.	Deputy Registrar, Chief Judicial Magistrate Court, Bengaluru City. (Vacant Post)
33.	Smt. Lathashree B.V.	Prl. Civil Judge and JMFC II Court, Tumakuru.	Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vice Smt. Radha S transferred)
34.	Sri. Vishwanath Yamakanmardi	II Addl. Civil Judge and JMFC II Court, Vijayapura.	Prl. Civil Judge and JMFC, Hubballi, Dharwad District. <i>(Vacant Court)</i>
35.	Smt. Sharada Ningappa Koppad	JMFC II Court, Shivamogga.	II Addl. Civil Judge and JMFC, Shivamogga. (Vice Sri. Yashwanth Kumar K. – transferred)

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36.	Smt. Smitha Malaganve	III Addl. Civil Judge, Vijayapura.	I Addl. Civil Judge and JMFC I Court, Vijayapura. (Vice Smt. Parimala Tubaki – transferred)
37.	Sri. Prashantha G.C.	I Addl. Civil Judge and JMFC, Davanagere.	I Addl. Civil Judge, Belagavi. (Vacant Court)
38.	Sri. Shiva Kumara G.J.	Civil Judge and JMFC, Gundlupet, Chamarajanagar District.	Prl. Civil Judge, Mandya. <i>(Vacant Court)</i>
39.	Sri. Lakshmeesha Sharma N.	Deputy Registrar, City Civil Court, Bengaluru City.	Prl. Civil Judge and JMFC II Court, Tumakuru. (Vice Smt. Lathashree B.V. – transferred)
40.	Smt. Munirathnamma C.N.	Prl. Civil Judge and JMFC II Court, Madikeri.	Addl. Civil Judge and JMFC, Pavagada, Tumakuru District. (Vice Smt. Priyanka B. – transferred)
41.	Sri. Kishor Kumar K.N.	Addl. Civil Judge and JMFC, Pandavapura, Mandya District.	I Addl. Civil Judge and JMFC, Davanagere. (Vice Sri. Prashantha G.C. – transferred)
42.	Sri. Deepu B.C.	Prl. Civil Judge and JMFC, Channarayapatna, Hassan District.	Civil Judge and JMFC, Turuvekere, Tumakuru District. (Vice Sri. Puru- shothama T.P. – transferred)

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43.	Smt. Nandini M.N.	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Civil Judge and JMFC, Koppa, Chikkamagaluru District. (Vice Smt. Aishwarya Chidanand Pattanshetti – transferred)
44.	Sri. Deepu M.T.	Prl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Vice Sri. Shiva Kumara G.J. – transferred)
45.	Smt. Archana K. Unnithan	Prl. Civil Judge, Puttur, Dakshina Kannada District.	III Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Anuradha H.T. – transferred)
46.	Sri. Harish G.	II Addl. Civil Judge and JMFC II Court Chikkamagaluru.	Prl. Civil Judge and JMFC, Mulbagal, Kolar District. <i>(Vacant Court)</i>
47.	Sri. Siddalingayya Gangadharamath	Prl. Civil Judge and JMFC, Channagiri, Davanagere District.	Addl. Civil Judge and JMFC, Ballari. (Vice Sri. Irappa Dhavaleshwar – transferred)
48.	Sri. Rajeev Golasar	Prl. Civil Judge and JMFC, Gokak, Belagavi District.	Addl. Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Sri. Nagesh Naik – transferred)
49.	Smt. Vinutha D.S.	Prl. Civil Judge and JMFC, Gubbi, Tumakuru District.	Prl. Civil Judge and JMFC II Court, Madikeri. (Vice Smt. Muni- rathnamma C.N. – transferred)

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50.	Smt. Lakshmi Bai Basanagoud Patil	Civil Judge and JMFC, Yellapur, Uttara Kannada District.	II Addl. Civil Judge, Belagavi. (Vice Sri. Nagaraj Barki – transferred)
51.	Sri. Aditya R. Kalal	Prl. Civil Judge and JMFC, Ron, Gadag District.	Civil Judge and JMFC, Hukkeri, Belagavi District. (Vice Sri. Guruprasad C. – transferred)
52.	Sri. Sanjukumar Paschapure	Civil Judge and JMFC, Badami, Bagalkot District.	Civil Judge and JMFC, Yelburga, Koppal District. (Vice Smt. Ayishabi P. Majid – transferred)
53.	Smt. Rohini D. Basapur	Civil Judge and JMFC, Dandeli, Uttara Kannada District.	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District. (Vice Sri. Basavaraja Thulasappa Nayaka – transferred)
54.	Smt. Kavyashree M.	IV Addl. Civil Judge and JMFC, Hassan.	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vice Smt. Nandini M.N. – transferred)
55.	Smt. Kusuma V.	Judicial Magistrate First Class (Traffic Court-III), Bengaluru City.	Prl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Sri. Deepu B.C. – transferred)
56.	Sri. Avinash Ghali	Civil Judge and JMFC, Shikaripur, Shivamogga District.	Prl. Civil Judge and JMFC, Dharwad. <i>(Vacant Court)</i>

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57.	Smt. Padma M.	II Addl. Civil Judge and JMFC, Pandavapura, Mandya District.	II Addl. Civil Judge and JMFC, Davanagere. (Vice Sri. Mallikarjuna – transferred)
58.	Sri. Sampattakumar Balolagidad	Civil Judge and JMFC, Muddebihal, Vijayapura District.	II Addl. Civil Judge and JMFC II Court, Vijayapura. (Vice Sri. Vishwanath Yamakanmardi – transferred)
59.	Sri. Venkatesha K.N.	Addl. Civil Judge and JMFC, T. Narasipura, Mysuru District.	Addl. Civil Judge and JMFC, Mandya. (Vice Smt. Pooja Shetti – transferred)
60.	Sri. Mallikarjuna	II Addl. Civil Judge and JMFC, Davanagere.	JMFC II Court, Hubballi, Dharwad District. (Vice Sri. Karn Singh R.U. – transferred)
61.	Smt. Pankaja Konnur	JMFC II Court, Belagavi.	Civil Judge and JMFC, Sindgi, Vijayapura District. <i>(Vacant Court)</i>
62.	Smt. A.N. Kanthamma	Addl. Civil Judge and JMFC, Gundlupet, Chamarajanagar District.	Addl. Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vice Sri. Amaranatha B.N. – transferred)
63.	Sri. Achappa Doddabasavaraj	Addl. Civil Judge and JMFC, Sindhanur, Raichur District.	III Add1. Civil Judge and JMFC, Davanagere. (Vice Sri. Siddaraju N.K. – transferred)

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64.	Sri. Santhosha Kotari	Prl. Civil Judge and JMFC, Virajpet, Kodagu District.	Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Vice Sri. Suresha S.N. – transferred)
65.	Smt. Shilpa Thimmapur	Prl. Civil Judge and JMFC, Hiriyur, Chitradurga District.	Addl. Civil Judge and JMFC I Court, Gadag. (Vice Smt. Dipti Nadgauda - transferred)
66.	Sri. Vinayak Vankhande	Prl. Civil Judge and JMFC, Udupi.	Civil Judge and JMFC, Aurad, Bidar District. (Vice Sri. Abhinay – transferred)
67.	Sri. Purushothama T.P.	Civil Judge and JMFC, Turuvekere, Tumakuru District.	Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Rashmi S. – transferred)
68.	Sri. Janardhana S.K.	Civil Judge and JMFC, Hangal, Haveri District.	IV Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Smt. Salma A.S. – transferred)
69.	Sri. Umesha M.P.	Prl. Civil Judge and JMFC, Holalkere, Chitradurga District.	Civil Judge and JMFC, Siddapur, Uttara Kannada District. (Vice Sri. Bharath Chandra K.S. – transferred)

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70.	Sri. Ameet Ghatti	Prl. Civil Judge and JMFC, Ballari.	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District. (Vice Smt. Tejashwini Sogalad – transferred)
71.	Sri. Irappa Dhavaleshwar	Addl. Civil Judge and JMFC, Ballari.	Addl.Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District. (Vice Smt. Saumya Hooli – transferred)
72.	Sri. Girisha R.B.	Addl. Civil Judge and JMFC, Dharwad.	Addl. Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Vice Smt. A.N. Kantha- mma – transferred)
73.	Sri. Konappa N.V.	II Addl. Civil Judge and JMFC, Maddur, Mandya District.	I Addl. Civil Judge and JMFC II Court, Tumakuru. <i>(Vacant Court)</i>
74.	Sri. Sachinkumar Shivapuji	Prl. Civil Judge and JMFC, Malavalli, Mandya District.	JMFC I Court, Hubballi, Dharwad District. (Vice Smt. Triveni Iragar – transferred)
75.	Sri. Hareesh Jadhav	Addl. Civil Judge and JMFC, Sindgi, Vijayapura District.	Civil Judge and JMFC, Badami, Bagalkot District. (Vice Sri. Sanjukumar Paschapure – transferred)
76.	Sri. Ramamurthy N.	Addl. Civil Judge and JMFC II Court, Bidar.	Civil Judge and JMFC, Muddebihal, Vijayapura District. (Vice Sri. Sampatta- kumar Balolagidad - transferred)

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77.	Sri. Harisha K.M.	Civil Judge and JMFC, Gudibande, Chikkaballapura District.	Civil Judge and JMFC, Koratagere, Tumakuru District. (Vice Sri. Srinatha J.N. – transferred)
78.	Sri. Dasari Kranti Kiran	Civil Judge and JMFC, Narasimharajapura, Chikkamagaluru District.	Prl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. <i>(Vacant Court)</i>
79.	Sri. Kiran S.P.	III Addl. Civil Judge and JMFC, Maddur, Mandya District.	Prl. Civil Judge and JMFC, Gubbi, Tumakuru District. (Vice Smt. Vinutha D.S. – transferred)
80.	Sri. Siddaraju N.K.	III Add1. Civil Judge and JMFC, Davanagere.	JMFC II Court, Shivamogga. (Vice Smt. Sharada Ningappa Koppad - transferred)
81.	Sri. Hulugappa D.	Addl. Civil Judge and JMFC III Court, Raichur.	Prl. Civil Judge and JMFC, Ron, Gadag District. (Vice Sri. Aditya R. Kalal – transferred)
82.	Sri. Nagesh N.A.	Addl. Civil Judge and JMFC II Court, Madikeri.	Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Jeethu R.S. – transferred)
83.	Sri. Nagaraj Barki	II Addl. Civil Judge, Belagavi.	I Addl. Civil Judge and JMFC II Court, Kalaburagi. <i>(Vacant Court)</i>

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84.	Sri. Md. Shaiz Chouthai	II Addl. Civil Judge and JMFC II Court, Bidar.	Civil Judge and JMFC, Sandur, Ballari District. (Vice Sri. Devaraddy – transferred)
85.	Sri. Yallappa Kallapur	Prl. Civil Judge and JMFC, Aland, Kalaburagi District.	Addl. Civil Judge and JMFC, Dharwad. (Vice Sri. Girisha R.B. – transferred)
86.	Smt. Smita Nagalapur	II Addl. Civil Judge and JMFC II Court, Kalaburagi.	Civil Judge and JMFC, Chamarajanagar. (Vice Sri. Venkatesha N. – transferred)
87.	Smt. Shashikala G.	II Addl. Civil Judge and JMFC, Nanjangud, Mysuru District.	JMFC II Court, Mangaluru. (Vice Smt. Tara K.C. – transferred)
88.	Sri. Chandrakant	IV Addl. Civil Judge and JMFC III Court, Vijayapura.	III Addl. Civil Judge, Vijayapura. (Vice Smt. Smitha Malaganve – transferred)
89.	Smt. Surya Prabha H.D.	Addl. Civil Judge and JMFC, Gokak, Belagavi District.	Deputy Registrar, City Civil Court, Bengaluru City. (Vice Sri. Lakshmeesha Sharma N. – transferred)
90.	Smt. Anitha Kumarie S.	Addl. Civil Judge and JMFC, Chitradurga.	Civil Judge and JMFC, Yellapur, Uttara Kannada District. (Vice Smt. Lakshmi Bai Basanagoud Patil – transferred)
91.	Sri. Basavaraja Thulasappa Nayaka	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District.	Addl. Civil Judge and JMFC, Bailhongal, Belagavi District. <i>(Vacant Court)</i>

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92.	Sri. Devaraddy	Civil Judge and JMFC, Sandur, Ballari District.	Addl. Civil Judge and JMFC II Court, Bidar. (Vice Sri. Ramamurthy N. – transferred)
93.	Sri. Rajendra Prasad K.S.	II Addl. Civil Judge and JMFC II Court, Tumakuru.	Addl. Civil Judge and JMFC, Bantwal, Dakshina Kannada District. (Vice Sri. Krishna Murthy N. – transferred)
94.	Sri. Vinay Vithal Kundapur	III Addl. Civil Judge and JMFC IV Court, Tumakuru.	II Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vice Smt. Savita Rudragouda Chikkanagoudar – transferred)
95.	Sri. Santhoshakumar Daivajna	Civil Judge and JMFC, Chittapur, Kalaburagi District.	Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. Onkara- murthy H transferred)
96.	Smt. Tara K.C.	JMFC II Court, Mangaluru.	II Addl. Civil Judge and JMFC III Court, Hassan. (Vice Smt. Nagajyothi M.L transferred)
97.	Sri. Sannahanamagouda	II Addl. Civil Judge, Ballari.	Prl. Civil Judge and JMFC, Humnabad, Bidar District. (Vice Sri. Altaf Husensab Khanaganvi – transferred)

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98.	Smt. Shakunthala R.	Addl. Civil Judge and JMFC, Krishnarajapet, Mandya District.	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapur District. (Vacant Court)
99.	Smt. Anuradha H.T.	III Addl. Civil Judge and JMFC, Mysuru.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru. <i>(Vacant Court)</i>
100.	Sri. Sachin H.R.	Addl. Civil Judge, Srinivasapura, Kolar District.	Civil Judge and JMFC, T. Narasipura, Mysuru District. (Vacant Court)
101.	Smt. Vinutha B.S.	III Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District.	II Add1. Civil Judge, Ballari. (Vice Sri. Sanna- hanamagouda – transferred)
102.	Smt. Geeta	IV Addl. Civil Judge, Belagavi.	Civil Judge and JMFC, Haliyal, Uttara Kannada District. (Vice Sri. Desha- bhushan Koujalagi – transferred)
103.	Smt. Preethy K.	III Addl. Civil Judge and JMFC, Hubballi, Dharwad District.	Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. <i>(Vacant Court)</i>
104.	Smt. Shilpashree N.S.	IV Addl. Civil Judge and JMFC, Mysuru.	II Addl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District. (Vice Smt. Chaitra Kulkarni – transferred)

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105.	Smt. Rohini D.	II Addl. Civil Judge, Kundapur, Udupi District.	Addl. Civil Judge, Mulbagal, Kolar District. (Vice Smt. Sneha M. – transferred)
106.	Smt. Savita Rudragouda Chikkanagoudar	II Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	Civil Judge and JMFC, Gudibande, Chikkaballapura District. (Vice Sri. Harisha K.M. – transferred)
107.	Smt. Prathibha	V Addl. Civil Judge and JMFC, Mysuru.	Addl. Civil Judge and JMFC, Chamarajanagar. (Vice Smt. Niveditha N. – transferred)
108.	Sri. Manju M.	II Addl. Civil Judge and JMFC, K.G.F, Kolar District.	Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Dr. Chandini N. – transferred)
109.	Smt. Pooja J.	Prl. Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District.	II Addl. Civil Judge, Mangaluru. (Vice Sri. Chandraiah B.P. – transferred)
110.	Smt. Chaitra Kulkarni	II Addl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Gokak, Belagavi District. (Vice Sri. Rajeev Golasar – transferred)
111.	Smt. Pooja Belakeri	Civil Judge and JMFC, Hunsur, Mysuru District.	Addl. Civil Judge and JMFC, Chitradurga. (Vice Smt. Anitha Kumarie S. – transferred)

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112.	Smt. Salma A.S.	IV Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Smt. Mamatha P. – transferred)
113.	Sri. Suresha S.N.	Civil Judge and JMFC, Heggadadevanakote, Mysuru District.	Addl. Civil Judge and JMFC, Channapatna, Ramanagara District. (Vice Smt. Usha Rani B.N. – transferred)
114.	Sri. Srinatha J.N.	Civil Judge and JMFC, Koratagere, Tumakuru District.	Prl. Civil Judge and JMFC, Somwarpet, Kodagu District. (Vice Sri. K. Gopala- krishna – transferred)
115.	Smt. Sneha M.	Addl. Civil Judge, Mulbagal, Kolar District.	Civil Judge and JMFC, Alur, Hassan District. <i>(Vacant Court)</i>
116.	Sri. Prathapkumar N.	Prl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	JMFC Court, Mandya. (Vice Smt. Chandrika K.T. – transferred)
117.	Sri. Venkatesha N.	Civil Judge and JMFC, Chamarajanagar.	Prl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Sri. Prathap- kumar N. – transferred)
118.	Sri. Anand Konnur	Civil Judge and JMFC, Bhalki, Bidar District.	Civil Judge and JMFC, Manvi, Raichur District. (Vacant Court)
119.	Smt. Saritha Kumari A.M.	Civil Judge and JMFC, Kushalnagar, Kodagu District.	Addl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Smt. Kruttika P. Pawar – transferred)

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120.	Sri. K. Gopalakrishna	Prl. Civil Judge and JMFC, Somwarpet, Kodagu District.	II Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Sri. Konappa N.V. – transferred)
121.	Smt. Sujatha H.	III Addl. Civil Judge and JMFC, Mangaluru.	Civil Judge and JMFC, Yelandur, Chamarajanagar District. (Vice Sri. Akarsh M. – transferred)
122.	Sri. Yashwanth Kumar K.	II Addl. Civil Judge and JMFC, Shivamogga.	III Addl. Civil Judge and JMFC, Shivamogga. (Vice Sri. Shivakumar G.N. – transferred)
123.	Sri. Channabasappa R. Koodi	Civil Judge and JMFC, Kagawada, Belagavi District.	Addl. Civil Judge and JMFC III Court, Raichur. (Vice Sri. Hulugappa D. – transferred)
124.	Smt. Nikita S. Akki	IV Addl. Civil Judge and JMFC, Mangaluru.	II Addl. Civil Judge and JMFC, Chitradurga. (Vice Smt. R. Sahana – transferred)
125.	Smt. Niveditha N.	Addl. Civil Judge and JMFC, Chamarajanagar.	Addl. Civil Judge and JMFC, T. Narasipura, Mysuru District. (Vice Sri. Venkatesha K.N. – transferred)
126.	Sri. Pradip Potadar	Addl. Civil Judge and JMFC, Virajpet, Kodagu District.	Prl. Civil Judge and JMFC, Virajpet, Kodagu District. (Vice Sri. Santhosha Kotari – transferred)

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127.	Sri. Nagaraja S.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	Prl. Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i>
128.	Smt. H.J. Shilpa	Addl. Civil Judge, Malur, Kolar District.	Prl. Civil Judge and JMFC, Malur, Kolar District. <i>(Vacant Court)</i>
129.	Dr. Chandini N.	Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	II Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Smt. Chaithra L. – transferred)
130.	Sri. Sachin P.M.	Prl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District.	II Addl. Civil Judge and JMFC II Court, Tumakuru. (Vice Sri. Rajendra Prasad K.S. – transferred)
131.	Smt. Suman Chitargi	Addl. Civil Judge and JMFC, Aland, Kalaburagi District.	Prl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vice Sri. Yallappa Kallapur – transferred)
132.	Smt. Shushma T.C.	Civil Judge and JMFC, Banahatti, Bagalkot District.	IV Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Shilpashree N.S. – transferred)
133.	Smt. Kajal A.	V Addl. Civil Judge and JMFC, Hassan.	III Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Surya- narayana S transferred)
134.	Smt. Rupa Channamallappa Vagga	II Addl. Civil Judge and JMFC, Sindhanur, Raichur District.	Prl. Civil Judge and JMFC, Sindhanur, Raichur District. <i>(Vacant Court)</i>

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135.	Smt. Chandrika K.T.	JMFC Court, Mandya.	Addl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Smt. Sukanya C.S. – transferred)
136.	Sri. Abhishek Ramachandra Joshi	Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District.	Civil Judge and JMFC, Chittapur, Kalaburagi District. (Vice Sri. Santhosha- kumar Daivajna – transferred)
137.	Sri. Chatni Prashant Sharanabasaveshwar	Addl. Civil Judge and JMFC, Bagalkot.	Civil Judge and JMFC, Shahabad, Kalaburagi District. (Vice Sri. Deshmukh Shivakumar - transferred)
138.	Sri. Raviprakash Tippanna Avin	Civil Judge and JMFC, Haveri.	III Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vice Smt. Parvathi V. – transferred)
139.	Sri. Adithya Kumar H.R.	Addl. Civil Judge and JMFC, Koppal.	Prl. Civil Judge and JMFC, Ranebennur, Haveri District. <i>(Vacant Court)</i>
140.	Smt. Saumya Hooli	Addl.Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	Civil Judge and JMFC, Banahatti, Bagalkot District. (Vice Smt. Shushma T.C. – transferred)
141.	Sri. Shivakumar G.N.	III Addl. Civil Judge and JMFC, Shivamogga.	II Addl. Civil Judge and JMFC III Court, Hubballi, Dharwad District. (Vice Smt. Rakshatha S. – transferred)

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142.	Smt. Prakruthi Y.R.	XIII Addl. Civil Judge and JMFC, Mysuru.	IV Addl. Civil Judge and JMFC, Hassan. (Vice Smt. Kavyashree M. – transferred)
143.	Smt. Sparsha M. Dsouza	V Addl. Civil Judge and JMFC, Belagavi.	III Addl. Civil Judge, Belagavi. (Vacant Court)
144.	Sri. Sharath Kumar K.S.	VI Addl. Civil Judge and JMFC, Hassan.	I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Smt. Manju S. – transferred)
145.	Smt. Chaithra L.	II Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Civil Judge and JMFC, Kushalnagar, Kodagu District. (Vice Smt. Saritha Kumari A.M. – transferred)
146.	Smt. Roopa Matti	II Addl. Civil Judge and JMFC, Gokak, Belagavi District.	Addl. Civil Judge and JMFC, Bagalkot. (Vice Sri. Chatni Prashant Sharanabasaveshwar – transferred)
147.	Sri. Jeethu R.S.	Addl. Civil Judge and JMFC, Udupi.	Civil Judge and JMFC, Narasimharajapura, Chikkamagaluru District. (Vice Sri. Dasari Kranti Kiran – transferred)
148.	Smt. Sukanya C.S.	Addl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District. (Vice Smt. Pooja J. – transferred)

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149.	Sri. Dastageersab Abdulrajak Mulla	III Add1. Civil Judge and JMFC II Court, Kalaburagi.	IV Add1. Civil Judge and JMFC-III Court, Vijayapura. (Vice Sri. Chandrakant – transferred)
150.	Sri. G. Sanjeev Kumar	II Addl. Civil Judge and JMFC, Hosapete, Ballari District.	Civil Judge and JMFC, Kalghatgi, Dharwad District. (Vice Sri. Ganesha N. – transferred)
151.	Smt. Roopa Chinivar	IV Addl. Civil Judge and JMFC, Ballari.	Civil Judge and JMFC, Kagawada, Belagavi District. (Vice Sri. Channa- basappa R. Koodi – transferred)
152.	Sri. Karn Singh R.U.	JMFC II Court, Hubballi, Dharwad District.	Prl. Civil Judge and JMFC, Srinivasapura, Kolar District. <i>(Vacant Court)</i>
153.	Smt. Parvathi V.	III Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	Civil Judge and JMFC, Krishnarajapet, Mandya District. <i>(Vacant Court)</i>
154.	Smt. Rashmi S.	Addl. Civil Judge and JMFC, Channarayapatna, Hassan District.	Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. Avinash Ghali – transferred)
155.	Smt. Bhavya K.	Addl. Civil Judge and JMFC, Badami, Bagalkot District.	V Addl. Civil Judge and JMFC, Hassan. (Vice Smt. Kajal A transferred)
156.	Smt. Nazia Kouser	IV Addl. Civil Judge and JMFC, Davanagere.	Prl. Civil Judge and JMFC, Malavalli, Mandya District. (Vice Sri. Sachinkumar Shivapuji – transferred)

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157.	Smt. Saraswati Hotakar	Addl. Civil Judge and JMFC, Mudhol, Bagalkot District.	Addl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vice Sri. Achappa Doddabasavaraj – transferred)
158.	Smt. Usha Rani B.N.	Addl. Civil Judge and JMFC, Channapatna, Ramanagara District.	V Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Prathibha – transferred)
159.	Sri. Sidram Reddy	Addl. Civil Judge and JMFC, Saundatti, Belagavi District.	Civil Judge and JMFC, Saundatti, Belagavi District. (Vacant Court)
160.	Smt. Nirupama Renakappa Dhang	Addl. Civil Judge, Holalkere, Chitradurga District.	Prl. Civil Judge and JMFC, Holalkere, Chitradurga District. (Vice Sri. Umesha M.P. – transferred)
161.	Smt. Sukeeta S. Hadli	Addl. Civil Judge and JMFC, Bangarpet, Kolar District.	Civil Judge and JMFC, Bangarpet, Kolar District. <i>(Vacant Court)</i>
162.	Smt. Nandini S.R.	III Addl. Civil Judge and JMFC II Court Chikkamagaluru.	II Addl. Civil Judge and JMFC II Court Chikkamagaluru. (Vice Sri. Harish G transferred)
163.	Sri. Shishira R.	VII Addl. Civil Judge and JMFC, Hassan.	VI Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Sharath Kumar K.S. – transferred)

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164.	Smt. Chaitra J.	III Add1. Civil Judge and JMFC, Hosapete, Ballari District.	Addl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Smt. Shruti Teli – transferred)
165.	Smt. Charitha H.P.	IV Addl. Civil Judge and JMFC V Court, Tumakuru.	III Addl. Civil Judge and JMFC IV Court, Tumakuru. (Vice Sri. Vinay Vithal Kundapur – transferred)
166.	Smt. Sneha Patil	IV Addl. Civil Judge and JMFC, Kalaburagi.	II Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Smt. Smita Nagalapur – transferred)
167.	Sri. Chandrashekhar Alabur	II Addl. Civil Judge and JMFC, Bangarpet, Kolar District.	Addl. Civil Judge and JMFC, Bangarpet, Kolar District. (Vice Smt. Sukeeta S. Hadli – transferred)
168.	Smt. Shruthi V.	II Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District.	Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vice Sri. Abhishek Ramachandra Joshi – transferred)
169.	Smt. R. Sahana	II Addl. Civil Judge and JMFC, Chitradurga.	III Addl. Civil Judge and JMFC, Chitradurga. <i>(Vacant Court)</i>
170.	Sri. Shivanna H.R.	Addl. Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Prl. Civil Judge, Puttur, Dakshina Kannada District. (Vice Smt. Archana K. Unnithan – transferred)

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171.	Smt. Aparna R.	Addl.Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.	Prl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District. (Vice Sri. Shrinath A. – transferred)
172.	Sri. Abhinay	Civil Judge and JMFC, Aurad, Bidar District.	Addl. Civil Judge and JMFC, Gokak, Belagavi District. (Vice Smt. Surya Prabha H.D. – transferred)
173.	Smt. Sweta Patil	IV Addl. Civil Judge and JMFC, Hubballi, Dharwad District.	III Addl. Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Smt. Preethy K. – transferred)
174.	Smt. Shama Srivatsa	Addl. Civil Judge and JMFC, Channagiri, Davanagere District.	Prl. Civil Judge and JMFC, Channagiri, Davanagere District. (Vice Sri. Sidda- lingayya Gangadharamath – transferred)
175.	Smt. Hamsa V.	II Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Nagaraja S. – transferred)
176.	Smt. Sruthi M.	II Addl. Civil Judge and JMFC, Chikkaballapura.	Addl. Civil Judge and JMFC, Chikkaballapura. (Vice Smt. Varnika R. – transferred)
177.	Sri. Sanjay M. Mallikarjunaiah	XI Addl. Civil Judge and JMFC, Mysuru.	VII Addl. Civil Judge and JMFC, Mysuru. <i>(Vacant Court)</i>

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178.	Sri. Shridhara H.D.	Addl. Civil Judge, Hiriyur, Chitradurga District.	Prl. Civil Judge and JMFC, Hiriyur, Chitradurga District. (Vice Smt. Shilpa Thimmapur – transferred)
179.	Smt. Arpitha B. Bellad	Addl. Civil Judge and JMFC, Ankola, Uttara Kannada District.	Civil Judge and JMFC, Ankola, Uttara Kannada District. <i>(Vacant Court)</i>
180.	Smt. Vishalakshi	XII Addl. Civil Judge and JMFC, Mysuru.	VIII Addl. Civil Judge and JMFC, Mysuru. <i>(Vacant Court)</i>
181.	Sri. Tejas Kumar S.	V Addl. Civil Judge and JMFC, Hubballi, Dharwad District. (ON REQUEST)	Judicial Magistrate First Class (Traffic Court-IV), Bengaluru City. (Vice Sri. Gagan M.R. – transferred)
182.	Smt. Sushma M.	II Addl. Civil Judge and JMFC, Heggadadevanakote, Mysuru District.	Addl. Civil Judge and JMFC, Heggadadevanakote, Mysuru District. <i>(Vacant Court)</i>
183.	Smt. Laxmi Bhavani Shankrappa	V Addl. Civil Judge and JMFC VI Court, Tumakuru.	IV Addl. Civil Judge and JMFC V Court, Tumakuru. (Vice Smt. Charitha H.P transferred)
184.	Smt. Amrin Sultana	Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. <i>(Vacant Court)</i>

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185.	Smt. Mahalakshmi G.	II Addl. Civil Judge and JMFC, Channagiri, Davanagere District.	Addl. Civil Judge and JMFC, Channagiri, Davanagere District. (Vice Smt. Shama Srivatsa – transferred)
186.	Smt. Arpitha K.V.	II Addl. Civil Judge and JMFC, Krishnarajapet, Mandya District.	Addl. Civil Judge and JMFC, Krishnarajapet, Mandya District. (Vice Smt. Shakun- thala R. – transferred)
187.	Smt. Jyoti Ashok Pattar	Addl. Civil Judge, Harihar, Davanagere District.	Prl. Civil Judge and JMFC, Harihar, Davanagere District. <i>(Vacant Court)</i>
188.	Smt. Veena Kolekar	II Addl. Civil Judge and JMFC, Harihar, Davanagere District.	Addl. Civil Judge, Harihar, Davanagere District. (Vice Smt. Jyoti Ashok Pattar – transferred)
189.	Smt. Mamatha P.	Prl. Civil Judge and JMFC, Arasikere, Hassan District.	Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vacant Court)
190.	Sri. Raghu M.	II Addl. Civil Judge and JMFC, Arkalgud, Hassan District.	Addl. Civil Judge and JMFC, Arkalgud, Hassan District. (Vice Smt. Suma T. – transferred)
191.	Smt. Savitharani H.V.	II Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vice Smt. Amrin Sultana – transferred)
192.	Sri. Mudukappa Odan	V Addl. Civil Judge and JMFC, Ballari.	III Addl. Civil Judge, Ballari. (Vacant Court)

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193.	Sri. Yogeendra Shetty	II Addl. Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Addl. Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Sri. Shivanna H.R. – transferred)
194.	Sri. Basavaraj	Addl. Civil Judge and JMFC, Shorapur, Yadgir District.	Prl. Civil Judge and JMFC, Shorapur, Yadgir District. <i>(Vacant Court)</i>
195.	Smt. Suneeta	III Addl. Civil Judge and JMFC, Channarayapatna, Hassan District.	II Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Madhushree R.M. – transferred)
196.	Smt. Rahela Saba C.S.	II Addl. Civil Judge and JMFC, Malur, Kolar District.	Addl. Civil Judge, Malur, Kolar District. (Vice Smt. H.J. Shilpa – transferred)
197.	Smt. Anusha V.R.	V Addl. Civil Judge and JMFC, Shivamogga.	IV Addl. Civil Judge and JMFC, Shivamogga. (Vice Sri. Prahansingh H.P. – transferred)
198.	Sri. Bharath Chandra K.S.	Civil Judge and JMFC, Siddapur, Uttara Kannada District. (ON REQUEST)	Prl. Civil Judge and JMFC, Tiptur, Tumakuru District. <i>(Vacant Court)</i>
199.	Smt. Lalita Kudarimati	V Addl. Civil Judge, Kalaburagi.	III Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Dastageersab Abdulrajak Mulla – transferred)

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200.	Sri. Thahakaleel K.A.	III Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	II Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vice Smt. Savitharani H.V. – transferred)
201.	Smt. Gayathri N.	VI Addl. Civil Judge and JMFC VII Court, Tumakuru.	V Addl. Civil Judge and JMFC VI Court, Tumakuru. (Vice Smt. Laxmi Bhavani Shankrappa – transferred)
202.	Sri. Abuthahir A.	III Addl. Civil Judge and JMFC, Udupi.	II Addl. Civil Judge and JMFC, Udupi. <i>(Vacant Court)</i>
203.	Smt. Shwethakshi	IV Addl. Civil Judge and JMFC, Udupi.	III Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Abuthahir A. – transferred)
204.	Sri. Zaheer Atanur	II Addl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Addl. Civil Judge and JMFC, Chikkodi, Belagavi District. (Vice Smt. Trupti Dharane – transferred)
205.	Smt. Bhuvaneshwari D.	VII Addl. Civil Judge and JMFC, Belagavi.	IV Addl. Civil Judge, Belagavi. (Vice Smt. Geeta – transferred)
206.	Smt. Varnika R.	Addl. Civil Judge and JMFC, Chikkaballapura.	II Addl. Civil Judge and JMFC, Chikkaballapura. (Vice Smt. Sruthi M. – transferred)
207.	Sri. Sunil H.C.	X Addl. Civil Judge and JMFC, Mysuru.	IX Addl. Civil Judge and JMFC, Mysuru. <i>(Vacant Court)</i>

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208.	Sri. Krishnappa Pammar	II Addl. Civil Judge and JMFC, Saundatti, Belagavi District.	Addl. Civil Judge and JMFC, Saundatti, Belagavi District. (Vice Sri. Sidram Reddy – transferred)
209.	Smt. Shruti Teli	Addl. Civil Judge and JMFC, Hosapete, Ballari District.	II Addl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. G. Sanjeev Kumar – transferred)
210.	Sri. Prahansingh H.P.	IV Addl. Civil Judge and JMFC, Shivamogga.	V Addl. Civil Judge and JMFC, Shivamogga. (Vice Smt. Anusha V.R. – transferred)
211.	Smt. Madhushree R.M.	II Addl. Civil Judge and JMFC, Channarayapatna, Hassan District.	III Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Suneeta – transferred)
212.	Sri. Dhananjay Hegde	II Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District.	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. <i>(Vacant Court)</i>
213.	Sri. Ramesh K.	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	II Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Hamsa V transferred)
214.	Smt. Kruttika P. Pawar	Addl. Civil Judge and JMFC, Nanjangud, Mysuru District.	II Addl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Smt. Shashikala G. – transferred)

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215.	Smt. Bhagyashree Madar	IV Addl. Civil Judge and JMFC, Athani, Belagavi District.	III Addl. Civil Judge and JMFC, Athani, Belagavi District. <i>(Vacant Court)</i>
216.	Smt. Suma T.	Addl. Civil Judge and JMFC, Arkalgud, Hassan District.	II Addl. Civil Judge and JMFC, Arkalgud, Hassan District. (Vice Sri. Raghu M transferred)

BY ORDER OF THE HIGH COURT,

Sd/-(K.S. BHARATH KUMAR) REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

- 1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the Officers concerned.
- 2. The Officers concerned with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**.
- 3. The Accountant General in Karnataka, Bengaluru.
- 4. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
- 5. All the Private Secretaries to the Hon'ble Judges.
- 6. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Recruitment) and Registrar (Administration).

- 7. The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 8. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 9. The Director, Karnataka Judicial Academy, Bengaluru.
- 10. The Director, Arbitration Centre Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 11. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 12. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 13. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 14. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
- 15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
- 19. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/ DJBS/A&I/DJA Branches of this office.
- 22. Spare copies.

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